

COMPETITION APPELLATE TRIBUNAL

CA 47/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Smt. Sanguna Banerjee ...Complainant

Vs.

M/s. ICICI BankRespondent

**Appearances : None for applicant
Ms. Shweta Mishra, Advocate for
respondent**

ORAL ORDER

14th September, 2010

None appears for the applicant. Similar was the position on 13th July, 2009 and 7th May, 2010. The application is dismissed for non-prosecution.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 137/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

M/s. Sansui TVRespondent

**Appearances : Shri K.S. Yadav, ADG for DG
Shri R.K. Sharma, Advocate for
Respondent**

ORAL ORDER

14th September, 2010

Reply shall be filed within four weeks. List the matter on
13th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 88/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Multivac India P.Ltd. ...Complainant

Vs.

Trident Business Solutions P.Ltd.Respondent

**Appearances : None for Applicant
Shri Harpreet Singh, Advocate for
Respondent**

ORAL ORDER

14th September, 2010

Reply shall be filed within four weeks as undertaken. List
the matter on 13th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 112/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

Vodafone Essar Mobile ServiceRespondent

**Appearances : Shri K.S. Yadav, ADG for DG
Shri N.Vinoba Bhoopathy with Shri
Navin Chawla, Advocates for respondent**

ORAL ORDER

14th September, 2010

Four weeks' time is granted to file the rejoinder. List the matter on 13th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 111/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

Tata Sky Ltd.Respondent

**Appearances : Shri K.S. Yadav, ADG for DG
Shri Nitin Bhatia, Advocate for
Respondent**

ORAL ORDER

14th September, 2010

Reply shall be filed within four weeks. List the matter on
13th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

IA No. 22/2008

UTPE 22/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Ms. Reema Jain

...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.

....Respondent

Appearances : Advocate for applicant

Shri A.R. Faisal, Advocate for R-1

Shri Anish Kumar Maggo with Shri

**Pawan Upadhyay, Advocates for R-2
(in item no. 6 to 19)**

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 23/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Sh.Vikas Deep ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

**Appearances : Advocate for applicant
Shri A.R. Faisal, Advocate for R-1
Shri Anish Kumar Maggo with Shri
Pawan Upadhyay, Advocates for R-2
(in item no. 6 to 19)**

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 24/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Ms. Nidhi Jain ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

**Appearances : Advocate for applicant
Shri A.R. Faisal, Advocate for R-1
Shri Anish Kumar Maggo with Shri
Pawan Upadhyay, Advocates for R-2
(in item no. 6 to 19)**

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 25/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Ms. Neha Gupta & Anr. ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

Appearances : Advocate for applicant

Shri A.R. Faisal, Advocate for R-1

Shri Anish Kumar Maggo with Shri

Pawan Upadhyay, Advocates for R-2

(in item no. 6 to 19)

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 26/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Smt. Sunita Jain ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

Appearances : Advocate for applicant

Shri A.R. Faisal, Advocate for R-1

Shri Anish Kumar Maggo with Shri

Pawan Upadhyay, Advocates for R-2

(in item no. 6 to 19)

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 27/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Ms. Usha Sharma ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

Appearances : Advocate for applicant

Shri A.R. Faisal, Advocate for R-1

Shri Anish Kumar Maggo with Shri

Pawan Upadhyay, Advocates for R-2

(in item no. 6 to 19)

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 28/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Ms. Chander Kanta ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

**Appearances : Advocate for applicant
Shri A.R. Faisal, Advocate for R-1
Shri Anish Kumar Maggo with Shri
Pawan Upadhyay, Advocates for R-2
(in item no. 6 to 19)**

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 180/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Laxmi Publications Pvt. Ltd. ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

Appearances : Advocate for applicant

Shri A.R. Faisal, Advocate for R-1

Shri Anish Kumar Maggo with Shri

Pawan Upadhyay, Advocates for R-2

(in item no. 6 to 19)

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 79/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Shyam Sunder ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

Appearances : Advocate for applicant

Shri A.R. Faisal, Advocate for R-1

Shri Anish Kumar Maggo with Shri

Pawan Upadhyay, Advocates for R-2

(in item no. 6 to 19)

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 21/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Smt. Sandhya Nair ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

**Appearances : Advocate for applicant
Shri A.R. Faisal, Advocate for R-1
Shri Anish Kumar Maggo with Shri
Pawan Upadhyay, Advocates for R-2
(in item no. 6 to 19)**

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

IA No. 24/2008

UTPE 54/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Sh.Naveen Sethi ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

**Appearances : Advocate for applicant
Shri A.R. Faisal, Advocate for R-1
Shri Anish Kumar Maggo with Shri
Pawan Upadhyay, Advocates for R-2
(in item no. 6 to 19)**

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

IA No. 51/2008

UTPE 113/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Kalpana Bhatnagar ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

Appearances : Advocate for applicant

Shri A.R. Faisal, Advocate for R-1

Shri Anish Kumar Maggo with Shri

**Pawan Upadhyay, Advocates for R-2
(in item no. 6 to 19)**

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 135/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Soma Nair ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

**Appearances : Advocate for applicant
Shri A.R. Faisal, Advocate for R-1
Shri Anish Kumar Maggo with Shri
Pawan Upadhyay, Advocates for R-2
(in item no. 6 to 19)**

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 136/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Ashok Kumar Narula ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.

....Respondent

Appearances : Advocate for applicant

Shri A.R. Faisal, Advocate for R-1

Shri Anish Kumar Maggo with Shri

Pawan Upadhyay, Advocates for R-2

(in item no. 6 to 19)

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 15/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Ms. Rashmi Jain ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

Appearances : Advocate for applicant

Shri A.R. Faisal, Advocate for R-1

Shri Anish Kumar Maggo with Shri

Pawan Upadhyay, Advocates for R-2

(in item no. 6 to 19)

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 147/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Dr. Madhu Barua ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

Appearances : Advocate for applicant

**Shri A.R. Faisal, Advocate for R-1
Shri Anish Kumar Maggo with Shri
Pawan Upadhyay, Advocates for R-2
(in item no. 6 to 19)**

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 110/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Dr. Madhu Barua ...Complainant

Vs.

M/s. Taneja Developers & Infrastructure
Ltd. & Anr.Respondent

**Appearances : Advocate for applicant
Shri A.R. Faisal, Advocate for R-1
Shri Anish Kumar Maggo with Shri
Pawan Upadhyay, Advocates for R-2
(in item no. 6 to 19)**

ORAL ORDER

14th September, 2010

The order dated 28.5.2010 shall be complied with within
four weeks. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 28/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Vijay Agencies & Anr. ...Complainant

Vs.

W.O. Ochard Ltd. & OthersRespondent

**Appearances : Mrs. Srikala Kumar with Shri Astinder
Kumar, Advocates for Applicant
Shri Aditya Narain, Advocate for R-1**

ORAL ORDER

14th September, 2010

List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**RA 03/2010
RTPE 27/2007**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Yashwani Kumar ...Complainant

Vs.

F.D.C. Ltd. & OthersRespondent

**Appearances : Mrs. Srikala Kumar with Shri Astinder
Kumar, Advocates for Applicant
Shri Aditya Narain, Advocate for R-1**

ORAL ORDER

14th September, 2010

List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**UTPE 11/2009
CA 62/2009**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Shri Rahul Himatsingka ...Complainant

Vs.

M/s. Ranka Colonizers Pvt. Ltd.Respondent

**Appearances : Shri Astinder Kumar, Advocate for
Applicant
Shri CM Sharma, Advocate for
respondent**

ORAL ORDER

14th September, 2010

As prayed for by the learned counsel for respondent, list
the matter on 14th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

MA _____/2009
IA 07/2009
UTPE 14/2009
CA 92/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Smt. Pravin Tripathi
Member

IN THE MATTER OF :

Shri Sohan Lal
RR International ...Complainant

Vs.

Global Franchise Architacts India P.Ltd.Respondent

Appearances : Shri Sunil Kr. Bhati, Advocate for
Applicant
Shri Devanshu Kumar Devesh, Advocate
for Respondent

ORAL ORDER

14th September, 2010

Learned counsel for the applicant states that he does not
press MA. The same is accordingly disposed of.

[UTPE 14/2009 and CA 92/2009] shall be listed on 24th
November, 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL

**MA 13/2010
CA 115/2003**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Kasture Lal Juneja ...Complainant

Vs.

Lok Housing Constructions Co.& Anr.Respondent

**Appearances : Applicant in person
Shri D.P. Khadaria, Advocate for
Respondent**

ORAL ORDER

14th September, 2010

A prayer for adjournment is made on behalf of the respondent. List the matter on 13th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**IA 05/2009
UTPE 13/2009
CA 49/2009**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Sh.Karamveer Mor ...Complainant

Vs.

M/s. Parsvnath Developers Ltd. & Anr.Respondent

Appearances : Advocate for applicant

Shri U.K. Shandilya, Advocate for R-1

Advocate for R-2

ORAL ORDER

14th September, 2010

Reply shall be filed by R-2 within four weeks. The matter shall be listed on 13th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 02/2010

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Multivac India Pvt. Ltd. ...Complainant

Vs.

Trident Business SolutionsRespondent

**Appearances : None for Applicant
Shri Harpreet Singh, Advocate for
Respondent**

ORAL ORDER

14th September, 2010

Reply shall be filed within four weeks as undertaken. List
the matter on 13th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 206/1999

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Eastman Impex

...Complainant

Vs.

Panapila World Transport(I) Ltd.
& Anr.

....Respondent

**Appearances : Advocate for Applicant
Shri Aditya Ganju, Advocate for
Respondent**

ORAL ORDER

14th September, 2010

At the request of the respondent, the matter is adjourned
to 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 224/1998

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Leela Bhatti ...Complainant

Vs.

Ghaziabad Development AuthorityRespondent

**Appearances : Shri V.S. Pandey, Advocate for applicant
Ms. Reena Singh, Advocate for
respondent**

ORAL ORDER

14th September, 2010

Arguments heard. List the matter on 8th November,
2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 03/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

As Impex ...Complainant

Vs.

Hotlines Teletubes CompenentRespondent

**Appearances : Ms. Girija K.Verma, Advocate for
Applicant
Shri Shiv Bahadur, Proxy Counsel for R-1
Shri P.K. Mittal, Advocate for R2 & R3**

ORAL ORDER

14th September, 2010

At the oral request of the applicant, the official liquidator, Delhi High Court is impleaded as a party. The amended cause title shall be filed and the copy of the petition shall be served on him.

The matter shall be listed on 14th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 389/2000

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

B.K. Singhania ...Complainant

Vs.

Jaina PropertiesRespondent

**Appearances : Shri Siman Benjamin, Advocate for
Applicant
Shri Rajesh Agarwal, Advocate for
Respondent**

ORAL ORDER

14th September, 2010

List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 35/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Mr. Atal Kapoor ...Complainant

Vs.

Apollo Land & Housing Co.Ltd. & Anr.Respondent

**Appearances : Ms. Archana Lakhotia, Advocate for
Applicant
Shri Ravinder Narain with Shri S.Deb,
Advocates for respondent**

ORAL ORDER

14th September, 2010

A prayer for adjournment is made on behalf of the respondent. List the matter on 13th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 41/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Dr. Archana Aggarwal ...Complainant

Vs.

U.P.Awas & Vikas ParishadRespondent

Appearances : None

ORAL ORDER

14th September, 2010

Affidavit of evidence has not been filed. Admission/denial of the respondent's documents has not been carried out. Evidence of respondent is closed. List the matter on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 113/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

North Delhi Power Ltd. & OthersRespondent

**Appearances : Shri K.S. Yadav, ADG for DG
Shri Amit Kapoor with Ms. Sugandha
Somani, Advocates for Respondent**

ORAL ORDER

14th September, 2010

Reply shall be filed within four week. The matter shall be listed on 10th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 108/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R) ...Complainant

Vs.

Avinash Automibiles & Anr.Respondent

**Appearances : Shri K.S. Yadav, ADG for DG
Shri K.P.Sundar Rao with Ms. A.
Subhashini, advocate for Respondent**

ORAL ORDER

14th September, 2010

Issue fresh notice to the respondent. Reply shall be filed within four weeks. List the matter on 13th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 102/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Dr. Sunil Chaudhary ...Complainant

Vs.

GDARespondent

**Appearances : Advocate for Respondent
Ms. Reena Singh, Advocate for
respondent**

ORAL ORDER

14th September, 2010

Reply shall be filed by tomorrow as undertaken with copy supplied to the applicant. Rejoinder, if any, shall be filed within three weeks. List the matter on 13th December, 2010.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**